

(b) The percentage of increase is given in the statement which is placed on the Table of the House. [See Appendix III, annexure No. 3.]

(c) No increase has been made.

(d) Yes. The pay of the post is Rs. 1,500 p.m.

(e) The Reviewing Committee appointed by the Government of India recommended that the sanctioned strength of admission to these Universities should be fixed on the basis of their present teaching staff, equipment and class room accommodation available, and should not be exceeded by more than 10 per cent. without the previous approval of the Central Government. The Government of India have accepted this recommendation of the Committee.

निर्वाचन-आयोग-कार्यालय

*४१३. श्री आर० एस० तिवारी : क्या

बिचि मंत्री यह बतलाने को कृपा करेंगे :

(क) निर्वाचन-आयोग-कार्यालय के ऊपर प्रति मास कितना व्यय किया जा रहा है ;

(ख) क्या भारत में साधारण - चुनावों के हो चुकने पर भी यह आयोग कार्य करता रहना ; और

(ग) यदि करता रहेगा, तो इस के क्या कार्य होंगे ?

ELECTION COMMISSION OFFICE

[*413. Shri R. S. Tiwari: Will the Minister of Law be pleased to state:

(a) how much is being spent on the Election Commission Office every month;

(b) whether this Commission will continue to function even after the General Elections in India have taken place; and

(c) if so, what will be its functions?]

The Minister of Law and Minority Affairs (Shri Biswas): (a) Rs. 23,500 (approximately).

(b) Yes, Sir. It is a permanent body under the Constitution.

(c) Broadly speaking—

(i) Annual preparation of electoral rolls.

(ii) Delimitation of constituencies.

(iii) Revision of scheme of polling stations and booths.

(iv) Conduct of all elections, including biennial elections to Upper Chambers and all bye-elections (including supply of election materials, ballot boxes, etc.).

(v) Scrutiny of the returns; of election expenses and disqualifications arising therefrom.

(vi) Election Petitions and setting up of Election Tribunals.

(vii) Election statistics.

(viii) Revision of electoral law in the light of experience gained from time to time.

(ix) Public relations in matters relating to elections.

(x) Complaints and enquiries relating to the General Elections, removal of disqualifications other than those arising from failure to lodge return of election expenses, appointment of Returning and Assistant Returning Officers and Electoral Registration Officers and keeping the list of such officers up to date.

SAVINGS DEPOSIT

*415. Shri Jhulan Sinha: Will the Minister of Finance be pleased to state:

(a) whether it is a fact that rules for payment of interest falling due on the purchase of various classes of Savings Certificates have not yet been framed and communicated to the treasuries concerned for payment of the interest; and

(b) if so, what action has been or is proposed to be taken to ensure timely payment of interest to the investors?

The Minister of Finance (Shri C. D. Deshmukh): (a) No, Sir.

(b) Does not arise.

NATIONAL LABORATORIES

*416. Shri Gurupadaswamy: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) the amount of money spent in establishing National laboratories;

(b) the number of research scholars engaged in the various research schemes initiated under the C.S.I.R.; and

(c) the number of research scholars thrown out of research work on account of the abolition of certain posts?

The Minister of Communications (Shri Jagjivan Ram): (a) A statement giving the information required is laid on the Table of the House. [See Appendix III. annexure No. 4.]

(b) 112 research assistants are at present engaged on temporary research schemes financed by the Council of Scientific and Industrial Research. This is apart from the 242 Scientific Officers, 339 Research Assistants and 156 Laboratory Assistants engaged in the various National Laboratories.

(c) No posts under the Council of Scientific and Industrial Research were abolished during the last 2 years. On the recommendation of the Board of Scientific and Industrial Research, certain temporary research schemes financed by the Council of Scientific and Industrial Research on which work had been completed, were stopped, as a result, the services of 40 persons (39 Research Assistants and one Laboratory Assistant) automatically terminated; of these 9 were re-employed on other research schemes.

NATIONAL LABORATORIES (WORKING)

***417. Shri Gurupadaswamy:** (a) Will the Minister of Natural Resources and Scientific Research be pleased to lay on the Table of the House the Report of Professor Burnal on the working of the National Laboratories in India?

(b) What is the action taken by the Government of India on the said Report?

The Minister of Communications (Shri Jagjivan Ram): (a) Professor J. D. Bernal has not written any report on the working of the National Laboratories in India.

(b) Does not arise.

HISTORICAL RESEARCH AND REFERENCE DIVISIONS

***420. Dr. Lanka Sundaram:** Will the Minister of Defence be pleased to state the policy of Government in regard to:

(i) the preservation and maintenance of the Historical Research and Reference Divisions in the Ministry of Defence; and

(ii) recruitment and salaries of the officers of the said Division?

The Minister of Defence (Shri Gopalaswami): (i) There are no such divisions in the Ministry of Defence.

(ii) Does not arise.

COMBINED INTER-SERVICES HISTORICAL SECTION

***421. Dr. Lanka Sundaram:** Will the Minister of Defence be pleased to place

on the Table of the House a copy each of the following documents relating to the Combined Inter-Services Historical Section in the Ministry:

(i) the agreement between India and Pakistan regarding the sharing of expenditure incurred in the maintenance of this Section; and

(ii) the expenditure incurred on this Section in the year 1951-52?

The Minister of Defence (Shri Gopalaswami): (i) There was no formal agreement of which a copy can be laid on the Table of the House. The matter was discussed at a meeting of the Inter-Dominion Defence Secretaries' Committee held on the 4th July 1948 where it was agreed that the cost of the Combined Inter-Services Historical Section will be shared between India and Pakistan in the proportion of 70:30.

(ii) About Rs. 3,30,000.

COMBINED INTER-SERVICES HISTORICAL SECTION

***422. Dr. Lanka Sundaram:** Will the Minister of Defence be pleased to state:

(a) whether it is proposed to continue indefinitely the Combined Inter-Services Historical Section in the Ministry;

(b) whether and when India's own (without Pakistani participation) Inter-Services Historical Section will be established; and

(c) whether Government will recruit all officers, including the Director, to this Section through the Union Public Service Commission after due advertisement of the posts?

The Minister of Defence (Shri Gopalaswami): (a) No.

(b) There is at present no proposal to start our own Historical Section on a permanent basis.

(c) Does not arise.

GRANTS TO ASSAM

***423. Shri J. N. Hazarika:** Will the Minister of Finance be pleased to state:

(a) whether any representation has been received from the Government of Assam for Central grants to the State in order to make good the deficit Budget for the year 1952-53; and

(b) if so, what steps have so far been taken in the matter?

The Minister of Finance (Shri C. D. Deshmukh): (a) No, Sir. But a representation has been received for